

the sanction, it could be said that the complaint had failed to make out a case which even if unrebutted, would warrant the conviction of the accused. It appears that no action was taken on the Judicial Magistrate's Order in view of these remarks. However, enquiries are being made from the Judicial Magistrate and the Police Station Deccan Gymkhana.

रूसी युद्ध पोतों का कराची जाना

4745. श्री हुकुम चन्द कछवाय : क्या वंदेशिक कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि मई, 1968 में दो रूसी युद्धपोत कुछ सप्ताहों के लिए कराची आये थे।

(ख) क्या सरकार को यह भी पता है कि उन युद्धपोतों ने कराची में पाकिस्तानी युद्धपोतों के साथ नौसैनिक अभ्यास किये थे ; और

(ग) यदि हां. तो इस बारे में सरकार की क्या प्रतिक्रिया है।

प्रधान मंत्री, अणु शक्ति मंत्री, योजना मंत्री तथा वंदेशिक-कार्य मंत्री (श्रीमती इन्दिरा गांधी) : (क) दो सोवियत जहाजों ने 25 मई से 31 मई, 1968 तक कराची की सद्भावना यात्रा की।

(ख) और (ग) इस प्रकार के कोई भी अभ्यास नहीं किए गए।

गंगतोक में पाकिस्तानी राष्ट्रजनों की गिरफ्तारी

4746. श्री हुकुम चन्द कछवाय : क्या वंदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जन, 1968 में गंगतोक में एक सैनिक-शिविर में भारतीय सैनिक पुलिस ने एक पाकिस्तानी राष्ट्रजन को गिरफ्तार किया था;

(ख) यदि हां, तो गिरफ्तार किये गये उस व्यक्ति के पास से बरामद की गई वस्तुओं का ब्यौरा क्या है; और

(ग) उसके विरुद्ध सरकार ने क्या कार्यवाही की है ?

प्रधान मंत्री, अणु शक्ति मंत्री, योजना मंत्री तथा वंदेशिक-कार्य मंत्री (श्रीमती इन्दिरा गांधी) : (क) से (ग) भारतीय सैन्य पुलिस ने 21 मई 1968 को गंगतोक में मिलिटरी कैंटोनमेंट के पास एक पाकिस्तानी राष्ट्रिक पकड़ा था और उसे सिविकम पुलिस के हवाले कर दिया था और उन्होंने उस व्यक्ति को पश्चिम बंगाल पुलिस को सौंप दिया। उससे कोई चीज नहीं मिली है।

कनाडा को लिबरेटर विमान प्रस्तुत करना

4747. श्री हुकुम चन्द कछवाय : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारतीय वायुसेना ने 1968 के मई में कनाडा को एक लिबरेटर विमान भेंट किया था; और

(ख) यदि हां, तो उसका मूल्य क्या है।

प्रतिरक्षा मंत्री (श्री स्वर्ण सिंह) : (क) और (ख). जून 1968 में एक लिब्रेटर विमान कनेडा सरकार को उनके रायल कनेडियन वायुसेना के संग्रहालय में प्रदर्शन के लिए भेंट किया गया था। इससे पहले कनेडियन वायुसेना ने भारतीय वायुसेना को, वायुसेना संग्रहालय पालम में प्रदर्शन के लिए एक लाजसेंडर विमान भेंट किया था। लिब्रेटर विमान की कीमत लगभग 17,000 रुपये अनुमानित की जा सकती है।

RECEPTION TO CZECH DELEGATION BY CHAIRMAN, FILM FINANCE CORPORATION

4748. SHANKARRAO MANE : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether any dinner was hosted by the Chairman of Film Finance Corporation Ltd., Bombay in honour of

the visiting Czech delegation in the first half of May, 1968;

(b) if so, whether it is a fact that only diplomats of the Eastern countries were invited to this dinner and no diplomats from Western Countries were invited; and

(c) if the reply to part (b) above be in the affirmative the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) Yes, Sir.

(b) No, Sir. According to the Chairman he had personally talked to the French representative, but on account of preoccupation he could not accept invitation.

(c) Does not arise.

PRICE INCREASE BY DAILIES

4749. SHRI LOBO PRABHU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the increase in the price of the five leading dailies viz. the Times of India, Statesman, Hindustan Times, Indian Express and Hindu since the Award of the Wage Board for Journalists and Non-Journalists;

(b) how far the increase is related to the Award; and

(c) the break-up of the prices of these newspapers at the time of the Award and at present?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) No case of such an increase has so far come to the notice of the Government.

(b) and (c). Does not arise.

PRODUCTION OF MIGS IN INDIA

4750. SHRI LOBO PRABHU: Will the Minister of DEFENCE be pleased to state:

(a) the number of MIGs manufactured in India;

(b) the percentage of Indian components in them; and

(c) the schedule for increased percentage of Indian components in them?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) to (c). It is not in public interest to disclose the information.

N.C.C. TRAINING CENTRE AT PURANDHAR

4751. SHRI ANANTRAO PATIL: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the N.C.C. Training Centre at Purandhar is to be closed down or shifted to some other place;

(b) if so, the reasons therefor; and

(c) how many officers are being trained there annually?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA): (a) There is no such proposal at present.

(b) Does not arise.

(c) The N.C.C. Academy Purandhar trained the following number of officers and instructional staff of the N.C.C. during the last 3 financial years.

1965-66—862.

1966-67—1170.

1967-68—795.

PUBLICATION OF LATE JAWAHAR LAL NEHRU'S BOOKS

4752. SHRI GEORGE FERNANDES: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the titles of the books and other works of the Late Prime Minister Jawahar Lal Nehru published by Government since his death and the number of copies printed;

(b) the total expenditure incurred in publishing these titles;

(c) the terms and conditions of the royalty paid on these publications and the names of the individuals or institutions with whom such agreements for payment of royalty have been entered into; and

(d) the total amount of royalty so far paid?